

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 332 of 2013**

**Dated : 30<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Lanco Kondapalli Power Ltd. .... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2 to R.7  
Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC**

**ORDER**

Post the matter for further hearing on **09.05.2014**. In the meantime, the learned counsel for the Appellant is directed to file the written notes after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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